

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2350
ANSWERED ON 10/12/2024**

DEMAND FOR WORK UNDER MGNREGS

2350. SHRI CHARANJIT SINGH CHANNI:

SHRI BENNY BEHANAN:

ADV DEAN KURIAKOSE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any data on demand for work under MGNREGS since 2019, disaggregated by States, if so, the details thereof;**
- (b) whether any assessments have been conducted to identify the reasons behind variations in MGNREGS demand, particularly the decline mentioned in recent reports, if so, the details thereof;**
- (c) whether the Government has undertaken any studies to evaluate the sufficiency of current MGNREGS wage rates in sustaining rural livelihoods and preventing distress migration, if so, the details thereof; and**
- (d) whether the Government has reviewed data on employment generated under MGNREGS with respect to the rural wage trends during the last five years, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a)&(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) provides for at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It is a fall back option for livelihood for the rural households, when no better employment opportunity is available.

Details of households who demanded employment and households who were offered employment under Mahatma Gandhi NREGS, States/Union Territories-wise in last five financial years 2019-20 to

current financial year 2024-25 (as on 05.12.2024) is given at Annexure-I.

While the work demanded closely matches the work offered, the difference in the work availed with the former is on account of lack of utilisation of such offering by workers. This could be on account of better employment opportunities elsewhere, illness or any other relevant factor.

(c)&(d): With regard to increase in wage rate it is stated that Section 6 (1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, provides that the Central Government may by notification, specify the wage rate for unskilled work for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate for every financial year for States/UTs. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). In FY 2024-25, there is an average increase of around 7% in the notified wage rate compared to the FY 2023-24.

Details of person-days generated under the Mahatma Gandhi NREGS during the financial year 2019-20 to 2024-25 (as on 04.12.2024) are as under:

Details of person-days generated under the Mahatma Gandhi NREGS during the financial year 2019-20 to 2024-25 (as on 04.12.2024) (in Crore)						
Financial Year	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25 (as on 04.12.24)
Persondays generated	265.19	388.68	363.10	295.61	312.24	192.72

Annexure-I

Annexure referred in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 2350 dated 10.12.2024.

Details of households demanded employment under Mahatma Gandhi NREGS, States/Union Territories-wise in last five financial years from 2019-20 to current financial year 2024-25 (as on 04.12.2024)

Sr. No.	State/UTs	households demanded employment (in numbers)					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	4510956	5097373	5488567	5351466	5060358	4844407
2	Arunachal Pradesh	184368	234439	266209	276949	279248	277957
3	Assam	2158409	2718112	2945257	2506990	2389252	1624395
4	Bihar	4161146	6168223	5826151	5815235	5467098	4602353
5	Chhattisgarh	2903997	3453473	3190078	2930128	2760341	2550916
6	Goa	1744	4227	3375	3729	2114	2145
7	Gujarat	941070	1410553	1535609	1248864	1161689	831879
8	Haryana	309345	522629	472994	370416	420205	339067
9	Himachal Pradesh	580573	672729	743269	689454	714509	668024
10	Jammu And Kashmir	727000	809436	766499	753572	726087	547730
11	Jharkhand	1626145	3212863	2844944	2415204	2554781	1847662
12	Karnataka	2477232	3295638	3681378	3271592	3241256	2800179
13	Kerala	1592407	1764555	1746565	1630876	1521639	1320490
14	Ladakh	31450	32722	32445	34011	32698	31985
15	Madhya Pradesh	4240092	6599739	6166780	5313603	4699747	3645823
16	Maharashtra	1729237	1883945	2255390	2391498	2724077	2601488
17	Manipur	547419	552103	561370	387619	510115	487408
18	Meghalaya	512790	543396	543360	495823	502211	390520
19	Mizoram	203118	213976	212268	216402	219862	208529
20	Nagaland	393978	396300	419663	426182	410195	228239
21	Odisha	2577256	4458443	4066476	3778351	3527608	2067638
22	Punjab	919936	1082019	978870	972158	967489	808810
23	Rajasthan	6204067	8057589	7605899	6826481	6739627	5693330
24	Sikkim	62020	67063	66319	63233	63708	58591
25	Tamil Nadu	5880950	6828528	6988530	6771013	7020730	6474688
26	Telangana	2788511	3501247	2894487	3274556	2832109	2739962
27	Tripura	578313	593922	600640	583472	599701	589559
28	Uttar Pradesh	6265030	12038088	8914725	7749867	7450463	6322953
29	Uttarakhand	546905	689955	611145	535516	503256	400105
30	West Bengal	5907908	8429045	8035442	1898632	9413	1
31	Andaman And Nicobar	6892	8646	5776	5714	5228	2977
32	Dn Haveli And Dd	0	0	0	0	831	2786
33	Lakshadweep	131	97	46	120	105	0
34	Puducherry	44978	54010	45245	48887	56981	50904
	Total	61615373	85395083	80515771	69037613	65174731	55063500

(as per NREGASoft)

Details of households offered employment under Mahatma Gandhi NREGS,

States/Union Territories-wise in last five financial years from 2019-20 to current financial year 2024-25 (as on 04.12.2024)

Sr. No.	State/UTs	households Employment offered (in numbers)					2024-25 (as on 04.12.2024)
		2019-20	2020-21	2021-22	2022-23	2023-24	
1	Andhra Pradesh	4501241	5092869	5474564	5348678	5057902	4840459
2	Arunachal Pradesh	183191	234000	266088	276713	278908	276954
3	Assam	2157552	2717705	2944878	2506143	2387770	1622199
4	Bihar	4153105	6159570	5819624	5806384	5462104	4595859
5	Chhattisgarh	2903613	3453317	3189885	2929788	2759917	2549606
6	Goa	1733	4225	3346	3703	2111	1973
7	Gujarat	939136	1408508	1533787	1245958	1158576	830149
8	Haryana	308749	521930	472635	369804	419246	338615
9	Himachal Pradesh	580512	672609	743159	689199	714275	667734
10	Jammu And Kashmir	726352	808258	765702	751704	724340	545879
11	Jharkhand	1625124	3211911	2843888	2413893	2553813	1846091
12	Karnataka	2417559	3235122	3618275	3215975	3193668	2767657
13	Kerala	1592298	1764502	1746555	1630878	1521639	1320381
14	Ladakh	31432	32712	32440	33998	32672	31968
15	Madhya Pradesh	4232810	6594853	6159771	5301688	4683117	3628647
16	Maharashtra	1725245	1879243	2249679	2385405	2717891	2593751
17	Manipur	545572	551599	561206	387231	509825	486939
18	Meghalaya	512791	543409	543282	495641	502154	390111
19	Mizoram	203057	213845	212265	216359	219836	208052
20	Nagaland	392680	394863	418351	425708	409397	218068
21	Odisha	2573866	4456590	4064570	3775742	3525009	2064644
22	Punjab	918982	1081190	978006	971087	966712	807402
23	Rajasthan	6202188	8056217	7604790	6824821	6737677	5689766
24	Sikkim	62005	67004	66269	63214	63698	58535
25	Tamil Nadu	5880442	6828499	6988542	6770884	7020377	6473178
26	Telangana	2769472	3508116	2644237	3273414	2831299	2738930
27	Tripura	578296	593920	600632	583442	599680	589490
28	Uttar Pradesh	6259101	12032270	8910501	7741097	7449393	6322075
29	Uttarakhand	546637	689712	610856	535216	502840	399541
30	West Bengal	5906648	8428085	8034714	1896818	9371	0
31	Andaman And Nicobar	6884	8646	5705	5714	5166	2974
32	Dn Haveli And Dd	0	0	0	0	830	2784
33	Lakshadweep	131	92	44	120	105	0
34	Puducherry	44971	54007	45245	48885	56980	50901
	Total	61483375	85299398	80153491	68925304	65078298	54961312

(as per NREGASoft)
